

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates, litigants and parties appearing in person at High Court of Bombay at Goa that on **Tuesday, 10th September, 2024:**

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The Regular Division Bench comprising of the **Hon'ble Shri Justice M. S. Karnik** and the **Hon'ble Shri Justice Valmiki Menezes** will take up the matters at 11.30 a.m., as per the board already notified

High Court of Bombay at Goa,
Porvorim, Goa

Date : 09.09.2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)